

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 12
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr
Vs

... Applicant / Petitioner

Earth Iconoic Infrastructures Pvt ltd

... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP.

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner -
For the Respondent -

ORDER

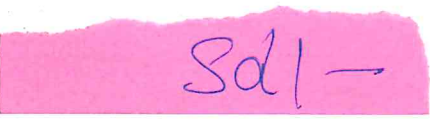
IA-2422/2020

IA-2015/2020 is already listed for hearing on 18.11.2020.

Accordingly, this urgent hearing application is hereby closed.


Sdl—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


Sdl—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)